

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-II

23. C.P.(IB)-269(MB)/2020

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2021**

NAME OF THE PARTIES: - GN APP Marketing India Pvt Ltd
V/s
Opicle Technologies Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Rohini Menon appeared for the Petitioner. Ld. Counsel Ms. Mahalakshmi Ganapathy for the Corporate Debtor.

Due to paucity of time, list the matter on **08.04.2021**.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 08th day of March, 2021
Sushil